

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

OA No.592/2018

Dated this Tuesday the 25th day of September, 2018

**Coram: Hon'ble Dr. Bhagwan Sahai, Member (A).
Hon'ble Shri R. N. Singh, Member (J).**

1. Mangesh Purushottam Burde
Age: 35 years,
Working as: Assistant, Academic Section,
DIAT, (DU) Girinagar, Pune-411 025
Residing at: Qtrs.No.B-107,
CWPRS Colony, Kirkatwadi,
Pune-411 024.

...Applicant.

(By Advocate Shri Anilkumar R. Joshi).

Versus

1. The Union of India, Through:
The Scientific Advisor to Raksha
Mantri & Secretary, Dept. of
Defence R & D, South Block, Central
Secretariat, Janapath Marg,
New Delhi-11011.
2. The Vice Chancellor,
Defence Institute of Advanced Technology,
(Deemed University), Girinagar,
Pune 411 025;
3. Dheraj S. Kamble/Dharanikar
Dept. of Computer Sciences Engineering,
DIAT(DU), Girinagar,
Pune 411 025.
4. Sarika Vishnu Gaikwad
Dean (T), DIAT, (DU),
Girinagar, Pune-411 025;
5. Maniram
Dept. of Mechanical Engineering,
DIAT (DU), Girinagar,
Pune-411 025.

... Respondents.

O R D E R (O R A L)

Per : R. N. Singh, Member (Judicial)

Shri Anilkumar R. Joshi, learned counsel
appeared for the applicant. Heard him.

2. After arguing for some time, the learned counsel for the applicant seeks permission to withdraw the OA with liberty to the applicant to ventilate his grievances before the appropriate forum.

3. Accordingly, the OA is dismissed as withdrawn with liberty as prayed for.

4. No order as to costs.

(R. N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

V.